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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING

NEW DELHI: THE 7TH JULY, 1976

NOTIFICATION
INCOME TAX

No. 1387 (F.No. 404/98/76-ITCC): In partial modification of Notification, No. 492 (F.No. 404/194/73-ITCC) dated 31st October, 1973 the name of Shri R.D. Thakkar appearing in para-1 thereof is deleted.

2. This Notification shall come into force with immediate effect.

sd/-
(V.P. MITTAL)
DEPUTY SECRETARY TO THE GOVT. OF INDIA

TO
The Manager,
Government of India Press,
New Delhi.

No. 1387 (F.No. 404/98/76-ITCC):

Copy forwarded to:-

1. The Commissioner of Income-tax, Gujarat-V, Ahmedabad.
2. The DI(R&P), New Delhi
3. The Chief Secretary, Govt. of Gujarat, Ahmedabad.
The Accountant General, Gujarat, Ahmedabad.
5. The Comptroller & Auditor General of India, New Delhi
6. Ministry of Law, Justice & Company Affairs, New Delhi.
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'Virdi'